

IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "A", PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND  
SHRI S. S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.567/PUN/2021  
निर्धारण वर्ष / Assessment Year: 2016-17

Bankatlal Sharma, Row House No.7, Gut No.105, Gopinathpuram, Beed Bypass – 431005. PAN : AEPPS0356G	Badrinarayan	Vs.	PCIT, Nashik-1.
Appellant			Respondent

Assessee by : None (Withdrawal Application)  
Revenue by : Shri Deepak Garg

Date of hearing : 14.07.2022  
Date of pronouncement : 18.07.2022

**आदेश / ORDER**

**PER INTURI RAMA RAO, AM:**

This is an appeal filed by the assessee directed against the order of Id. Pr. Commissioner of Income Tax, Nashik-1 ('the PCIT') dated 17.03.2021 for the assessment year 2016-17.

2. When the matter had come up for hearing, the appellant filed a letter seeking permission to withdraw the above captioned appeal on the ground that in the consequential order giving effect to the order

of the Pr.CIT u/s 263, the issue in the appeal stands settled in favour of the appellant.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the above captioned appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on this 18<sup>th</sup> day of July, 2022.

Sd/-  
(S. S. VISWANETHRA RAVI)  
JUDICIAL MEMBER

Sd/-  
(INTURI RAMA RAO)  
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 18<sup>th</sup> July, 2022.

*Sujeet*

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The PCIT, Nashik-1.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "A" बेंच, पुणे / DR, ITAT, "A" Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.